

able media. Therefore, this facility should be made available to all.

In view of this, I demand that a low power T.V. Transmitter should be set up at Paradeep without any further delay.

[Translation]

- (v) **Demand for utilising the surplus water of the Krishna river in drought prone areas of Kolar, Bangalore, Tumkur, Chitradurga and Bellary districts**

\*SHRIV. KRISHNARAO (Chikballapur): In Krishna river basin there is surplus water in upper Bhadra. That water could be used for irrigation purposes in the drought prone areas of Kolar, Bangalore, Tumkur, Chitradurga and Bellary Districts. The plan and estimate are pending with the Karnataka Government since long.

I request the Union Government to intervene in the matter and help the poor farmers and agriculturists who are suffering for long, by sanctioning it early.

[English]

- (vi) **Demand for a television centre at Puri in Orissa**

SHRI BRAJAMOHAN MOHANTY (Puri): Puri in Orissa is the most important centre of tourism and pilgrimage in the country. It is a centre of Hindu, Buddhist and Sikh cultures. Throughout the year people visit the town. The famous Konark temple is only 25 Kms. away from Puri. Puri and Konark are well known places of religious pilgrimage and international tourism. Jagannath temple and Konark temple are also known for their architectural significance. Now the television centre at Cuttack does not serve the people of Puri and a part of Ganjam district properly. A television centre is needed to be located at Puri so that the people of Puri district and part of Ganjam district can view

the television programmes properly. I, therefore, urge upon the Government to set up a television centre at Puri.

[Translation]

- (vii) **Demand for ban on setting up slaughter machines for slaughtering milch cattle**

SHRI SHANKAR LAL (Pali): Mr. Deputy Speaker, Sir, I am making an important submission to the House under Rule 377.

Articles 48 and 48A of the Constitution deal with directive principles which provide for prohibition of slaughter of milch cattle and taking steps to protect their lines. It is in pursuance of the principles of non-violence preached by our saints like lord Mahavira, Lord Budha, Guru Nanak and great leaders like Mahatma Gandhi and Nehru ji. When the former Janata Government of Karnataka started implementing the scheme of constructing a slaughter house equipped with modern slaughter-machines, the people there vehemently opposed it and started agitation against it. As a result, of this, 400 people who believe in non-violence, even courted arrest on 21st and 22nd March, 1989. In Jodhpur town Rajasthan also, a group of the believers in non-violence met the hon. Prime Minister last month when they came to know that a similar scheme is in the offing there. The Government of India should, therefore, ban installation of equipments meant for slaughtering cattle.

- (viii) **Demand for financial assistance to Himachal Pradesh Government to enable it to give subsidy to fruit producers and support price for the produce in the State**

SHRI K.D SULTANPURI (Simla): Mr. Deputy Speaker, Sir, through you, I am making the following submission under Rule 377:

"Apples, gingers, tomatoes, peaches,

\*Translation of matter originally raised in Kannada.